

No.CMM/GC/ 01 /2021.
Chief Metropolitan Magistrate's
Office, Esplanade. Mumbai.
Date : 02.01.2021.

NOTIFICATION

- Ref. :** 1. This Office Notification No. CMM/GC/34/2020 dated 23.12.2020.
2. Letter No. 03/2021 dated 01.01.2021 of Shri. A. P. Khanorkar,
Metropolitan Magistrate, 68th Court, Borivali, Mumbai for Earned
Leave from 04.01.2021 to 07.01.2021.

In view of the above references, the work of Urgent Bail Applications after Court hours has assigned to **Shri. A. P. Khanorkar**, Metropolitan Magistrate, 68th Court, Borivali, Mumbai for the month of January, 2021, shall be attended by Judicial Officer **Shri. R. G. Bagade** from 02.01.2021 to 07.01.2021, as under.

Address :-	Period	Jurisdiction
Shri. R. G. Bagade, Metropolitan Magistrate, Mumbai Address: Bldg. No.13/B-10, Government Quarters, Haji Ali, Mumbai 400 034. Tel. No. -- Mob. No. 9765570983	02.01.2021 to 07.01.2021	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Juvenile, Vikhroli, Mulund, CST Railway. ----- Also attend Bail work of accused produced u/sec. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.

Sayali Dande
(Smt. Sayali Dande) 2/01/2021
I/c.Chief Metropolitan Magistrate,
Esplanade, Mumbai.

C.C. To:

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. Commissioner of Police, Mumbai.
4. Chief Police Prosecutor, Mumbai.
5. The Inspector of Police (W.Rly.), Mumbai Central.
6. The Inspector of Police (C.Rly.), Mumbai.
7. President Secretaries, Advocates Bar Associations of all Centre of courts, Mumbai.
8. Office Superintendent/Head Clerk.
9. Confidential Section
10. Gazette Section.
11. Server Section, Esplanade.
12. Office Order file.